

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:158  
ANSWERED ON:14.07.2009  
IDENTITY CARDS TO CITIZENS IN COASTAL AREAS  
Singh Shri Radha Mohan;Sule Supriya

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government proposes to issue multipurpose identity cards to the people living in coastal areas from the security point of view;
- (b) if so, the details thereof;
- (c) whether the Government proposes to prepare a list of villagers living in coastal areas;
- (d) if so, the details thereof;
- (e) whether any direction has been issued to the Coast Guards to enhance its patrolling and aerial surveillance; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 158 FOR 14-07-2009

(a) to (f): Amongst the several measures undertaken to strengthen the security in the coastal areas of the country following the 26/11/2008 incident in Mumbai, the Government has proposed to issue identity (smart) cards to all the usual residents in these areas. For this, the Government has approved the Scheme for creation of National Population Register (NPR) in the coastal areas of 9 maritime States of Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal and 4 Union Territories (UTs) of Daman & Diu, Lakshadweep, Andaman & Nicobar Islands and Puducherry. The NPR would contain specific details of all the usual residents of the coastal villages. The Scheme would be implemented in two phases: In the first phase, 3331 villages will be covered in all the Maritime States/ UTs during 2009-10. In Andaman & Nicobar Islands, all the towns will also be covered in this phase. The remaining coastal villages/towns/cities will be covered in the second phase which will be alongwith 2011 Census.

Post 26/11, the Coast Guards have enhanced the patrolling and surveillance in the coastal areas following the directives issued by the Government. They (Coast Guard) have also been conducting regular exercises on coastal security in coordination with other Central and State Government agencies like the marine police, customs, CISF, fisheries department, port authorities, BSF (water wing) state police and Indian Navy. Alongwith, the State Police have started patrolling of shallow water areas by boats supplied by the Government or by hiring local boats under the Coastal Security Scheme of the Ministry of Home Affairs.